## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 643/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name of the Company		Small Industries Development Bank of India -Vs- Bajrangbali Alloys Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Sidharthe Chatterjee of for the Amancial creditor

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## ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

It appears that the case was listed on 11/01/2018. It has been inadvertently listed today.

List it on 11/01/2018.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)

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